

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**

**NO. HC.VII-03/2020/2512/A**

From :- Shri Romen Baruah,  
Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Neiko Akami  
Registrar,  
Gauhati High Court,  
Kohima Bench, Kohima.

Dated Guwahati, the 8<sup>th</sup> April, 2022.

Sub:- **Permission to avail HTC.**

Ref:- Your letter No. HC(K)3/2018/REG/76 dated 05.04.2022

Sir,

With reference to the above, I am directed to inform you that you have been granted permission to avail Home Travel Concession (HTC) for the current block period of 2022-2023 along with your wife and three children for the journey to your home town Losami village via Thuipuzu village in Phek District during Good Friday/Easter vacation w.e.f. 14.04.2022 to 17.04.2022, by the shortest possible route, as per existing Rules..

Yours faithfully,

*Sd/-*

**REGISTRAR (VIGILANCE)**

Memo NO. HC.VII-03/2020/2513 /A. dated

Copy to:-

1. The Principal Accountant General, (A&E), Kohima, Nagaland.
2. ✓ The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for upload this letter in official website of this Hon'ble Court.

*Me*  
*Dhiman*  
**REGISTRAR (VIGILANCE)**

*Pd*